

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.115 of 2013 &
IA No.378 of 2013

Dated : 25th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Western Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory
Commission & Ors **Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. P.C.Sen
Mr. Rutwik Panda
Ms. Anushruti

ORDER

The Learned Counsel for the State Commission again seeks some time for making further submissions. Accordingly, he is directed to file his written submissions on or before 25.08.2014 for making further submissions after serving copy on the other side.

So, post the matter for further hearing on **28.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt